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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

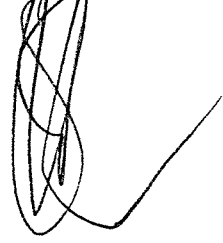

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI.
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01-11-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. Ganesan
NAME OF THE RESPONDENT(S) : Balaji Rubber industries pvt ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|------------------------------|---|
| 1) | for KSR & Co.
Dr. K.S. Ravi Chandran P. cs.
M. K. Preetha. Adv. | for
Petitioners
1 to 5 |  |
| 2. | SANDEEP KUMAR.
for
CIB, Vishnu. | Respondent | Sandeep. |
| 3. | A. SRIVASTAVA
for Mr B. DHANANJAY | Counsel for R. 6 to 8 |  |

(1)

[TCP/102/2016]

ORDER

At request of both sides, list this matter on **29.11.2018** for hearing submissions.

-sd-
(S.VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp